

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) No, Sir.

(c) The Employees' State Insurance Corporation (ESIC) has taken a number of decisions to improve the medical services to be provided under the Employees' State Insurance Scheme (ESIS), the Government has decided to consider the proposal for increase in wage ceiling for availing ESIC benefits under the ESI Act after further improvement of medical services by the ESIC.

Schemes for welfare of beedi workers

1058. SHRIMATI SASIKALA PUSHPA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the State-wise details of number of workers involved in beedi industry at present;

(b) the details of schemes being run by Government for their welfare in the country;

(c) the year-wise details of allocation made and expenditure incurred on these schemes during the last two years;

(d) whether the living standards of the beedi workers have not improved in spite of the implementation of these schemes, if so, the details thereof; and

(e) the action taken by Government to improve the standard of living of the beedi workers in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) State-wise details of the number of beedi workers involved in beedi industry is given in the Statement-I (*See below*).

(b) The details of schemes run by Government for the welfare of the beedi workers in the country is given in the Statement-II (*See below*).

(c) The details of allocation made and expenditure incurred during the last two years and current year is given in the Statement-III (*See below*).

(d) No.

(e) Government is providing various social security and welfare benefits like Health, Education, Recreation, Housing and life cover to improve the standard of living of the Beedi Workers.

During the last three year and upto 31.01.2015 of the current years, housing subsidy has been granted to 82462 Beedi workers for construction of new houses. In addition to this, various initiatives taken during the current financial year are as follows:

- (i) The cost of medicines of OPD treatment has been enhanced from ₹ 10/- to ₹ 30/- per patient.
- (ii) Diet charges were enhanced from ₹ 32/- to ₹ 80/- per day per indoor patient in the hospitals being run under Beedi Worker Welfare Fund (BWFF)
- (iii) Amount of Scholarship has been enhanced from ₹ 8000/- to ₹ 15,000 for the children of beedi workers for pursuing professional degree courses.
- (iv) 20% of Education Fund has been earmarked for skill Development of the children of the Beedi Workers.
- (v) Through Group Insurance Scheme of LIC, life and disability coverage is provided to Beedi workers as per the following scale:

Natural death – ₹ 10,000/-,

Accidental death/total permanent disability – ₹ 25,000/-

Partial permanent disability due to an accident – ₹ 12,500/-

The beneficiary does not have to pay any premium for the above life and disability cover.

- (vi) Financial Assistance is also provided to organize sport/games for recreation of beedi workers.

Statement I

State-wise Male and Female Beedi Workers (as on 31.07.2014)

Sl. No.	Name and Region	Name of States	Number of Estimated Beedi Workers			No. of Identity Card issued		
			Male	Female	Total	Male	Female	Total
1.	Ahmedabad	Gujarat	25000	22000	47000	22324	19684	42008
2.	Ajmer	Rajasthan	4000	46000	50000	3854	38959	42813
3.	Allahabad	Uttar Pradesh	90000	3,60,000	450000	90046	360182	450228
4.	Bangalore	Karnataka	36868	235886	272754	30975	213437	244412
5.	Bhubaneswer	Odisha	40000	120000	160000	39439	118314	157753
6.	Hyderabad	Andhra Pradesh	45804	412236	458040	41298	371686	412984
7.	Jabalpur	Madhya Pradesh	600000	900000	1500000	632791	421861	1054652
8.	Kolkata	West Bengal	408423	1573644	1982067	364950	1293451	1658401
9.	Guwahati	Tripura	6000	14000	20000	1763	11622	13385
			5500	13500	19000	4010	5144	9154
10.	Kannur	Kerala	5866	12945	19366	2005	30027	32032
11.	Nagpur	Maharashtra	21053	175706	196759	16945	171605	188550
		Goa	-	-	-	-	-	-

210 Written Answers to

[RAJYA SABHA]

Unstarred Questions

		Daman (UT)	-	-	-	-	-	-
		Dadra and Nagar Haveli (UT)	-	-	-	-	-	-
12.	Patna	Bihar	87000	216580	303580	92913	201003	293916
13.	Raipur	Chhattisgarh	6776	11981	18757	6776	11981	18757
14.	Tirunelveli	Tamil Nadu	5967	73938	79905	5967	73938	79905
15.	Ranchi	Jharkhand	48213	65195	113408	48213	65195	113408
16.	Dehradun	Uttarakhand	No beedi worker					
17.	Chandigarh	No beedi worker						
TOTAL			1436470	4253661	5690131	1404269	3408089	4812358

Written Answers to

[4 March, 2015]

Unstarred Questions 211

Statement II

Welfare Schemes for Beedi/Cine/IOMC/LSDM/Mica mines workers under labour welfare organisation.

1. Health

Health care is provided to the beedi workers and their dependents through 7 hospitals and 204 dispensaries all over the country. One 15-bedded hospital is under construction at Jhalda (W.B.). Recently Government has approved 4 new hospitals and 40 new dispensaries for beedi workers.

For Cine workers, there are 3 dispensaries for medical treatment; To provide treatment to IOMC Workers and their families, there are 3 hospitals and 16 dispensaries, for LSDM Workers and their families, there are 32 dispensaries, and for MCA workers there are 1 Hospital and 8 Dispensaries, all over the country.

Diversified Medical Assistance for Workers

Purpose	Nature of Assistance
Ophthalmic Problems	Financial assistance of ₹ 300/- for purchase of spectacles
Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance ₹ 750/- p.m. to ₹ 1000/- is paid to workers.
Heart Diseases	Reimbursement of expenditure up to ₹ 1,30,000/- to workers.
Kidney Transplantation	Reimbursement of expenditure up to ₹ 2,00,000/- to workers.
Cancer	Reimbursement of actual expenditure on treatment, medicines, and diet charges incurred by workers, or their dependents.
Minor surgery like Hernia, Appendectomy ulcer, Gynaecological diseases and prostate diseases.	Reimbursement of expenditure upto ₹ 30,000/- to workers and their dependants.
Mental Diseases	Financial assistance for treatment of mental diseases, diet, railway fare and subsistence allowance to workers.

Purpose	Nature of Assistance
Leprosy	Financial assistance for ₹ 30/- per day for indoor treatment and ₹ 6/- per patient per day for outdoor treatment to workers. Subsistence allowance of ₹ 300/- per month with dependants and ₹ 200/- per month without dependants for workers.
Maternity Benefits	Grant of ₹ 1000/- per delivery to a female worker (for first two deliveries).
Family Welfare	Monetary incentive @ ₹ 500/- per head to the workers for undergoing sterilization.
Marriage of the daughter of widow/widower	Financial assistance of ₹ 5000 each is given for the marriage of the two daughters of the widow/widower workers, and
Funeral Expenses	₹ 1500 for funeral expenses of the deceased workers.

In addition to above following welfare schemes are specially formulated for the mine workers:-

Scheme for artificial limb for workers working in mines;

Scheme for fatal and serious accidental benefit, for workers;

Scheme for payment for grant-in-aid to the mine managements who are maintaining hospital for the workers and their families;

Scheme for organizing health camps;

Grant-in aid for the purchase of ambulance, 75% of the cost or ₹ 3.00 lakh whichever is less;

Grant-in-aid for the purchase of Bus for transporting workers, 75% of the cost or ₹ 5.00 lakh whichever is less; and in case of mini bus, 75% of the cost or ₹ 3.00 lakh whichever is less;

2. Social Security

The Beedi workers and the Cine Workers are covered under the Group Insurance Scheme, wherein ₹ 10,000/- for natural death and ₹ 25,000/- on accidental death and ₹ 12,500/- on partial permanent disability due to an accident to beedi workers is paid by L.I.C.

3. Educational Schemes

The benefits under the scheme are currently being transferred through NEFT/ DBT system.

Sl. No.	Name of Scheme	Eligibility Wards of those workers who've put in least 6 months of continuous service in the respective sectors.	Benefits		
			Class	Girls	Boys
1.	Financial Assistance for Education and Assistance under Skill Development (ITI)		I to IV (for purchase of dress/books etc.)	250	250
			V to VIII	940	500
			IX	1140	700
			X	1840	1400
			PUC I & II	2440	2000
			ITI**	10,000	10,000
			Degree Course	3000	3000
			Professional Course (BE/ MBBS/BSc.-Agri.)	15000	15000
2.	F.A. for purchase of School Bus	Minimum children 50 for Bus and 30 for Mini Bus of the Mine workers (LSD & IMC)	1. 75% of the actual cost or 5 lacs for a normal bus 2. 75% of the actual cost or 3 lacs for a mini bus		

**Schemes approved by Ministry (DGET).

4. Revised Integrated Housing Scheme(RIHS)

Under the RIHS 2007 which is effective from 1.4.2007, the Implementing Agency is Ministry of Labour and Employment, through the Welfare Commissioners in the field under the Director General Labour Welfare. The subsidy of ₹ 40,000/- is released in two equal installments. The workers' contribution is ₹ 5000/- which is deposited after the administrative approval granted by DGLW's Office. The workers' contribution of ₹ 5000/- shall be refunded to him, along with the 2nd installment.

In addition to above individual housing, scheme, the management is granted ₹ 40,000/- for type-I houses and ₹ 50,000/- for type-H houses for providing accommodation to the workers on charge of nominal rent.

5. Water Supply

Mine managements are provided with 75% of the actual cost incurred for the arrangements of drinking water facilities.

6. Recreation

For organizing sports/games, social and cultural activities for workers and their families following provisions are there:—

- (i) For purchase of sports gear, 75% of cultural cost subject to the maximum ₹ 10,000/- in a financial year.
- (ii) For organization of sports/games/tournaments activities by the Department, 75% of the cost subject to maximum ₹ 40,000/- per tournament in a financial year.
- (iii) Provision for celebration of three national festivals ₹ 2,500/- per function subject to maximum ₹ 7,500/- in a financial year.
- (iv) Provision for celebration of seven social functions ₹ 2,000/- per function subject to maximum ₹ 14,000/- in a financial year.
- (v) ₹ 10,000/- for purchase of colour T.V. set and ₹ 4,000/- for Black and White T.V. sets to the mine managements to be placed at workers colony.
- (vi) Provision of dish antenna to the mine management subject to the maximum of ₹ 30,000/-.

Statement-III

Budget Estimates and Expenditure under all welfares Schemes for the Last two years and Current year under Beedi Worker Welfare Fund

Fund	Sub-Head	2012-13		2013-14		2014-15	
		BE	Exp.	BE	Exp.	BE	Exp.
							(01/2015)
BWWF	Health	701281	748866	782291	793203	837550	716578
	Education	857395	763840	825904	625586	825904	680922
2230	Recreation	2513	1829	2152	1421	2237	1222
	Housing	524805	431506	522316	217628	522346	157188
	TOTAL	2085994	1946041	2132663	1637838	2188037	1565910

Implementation of Majithia Wage Board recommendations

†1059. SHRI NARESH AGRAWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the recommendations of Majithia Board set up to review the pay structure of journalists have not been implemented even after a lapse of several years;

†Original notice of the question was received in Hindi.